

IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH

BEFORE

THE HON'BLE JUSTICE ASHOK S. KINAGI

&

THE HON'BLE JUSTICE RAJESH RAI K

(To get Daily Causelist through telegram, join High Court telegram channel by clicking: <https://t.me/karnatakahighcourt>)

COURT HALL NO :2
Advance List 3

Sl.No.	Case No.	Adv for Pet/App/Comp.	Adv for Resp.
<u>FINAL HEARING</u>			
1	CRL.A 3557/2013 (,) (COMMON TCR K/B) (PB DISPENSED WITH)	R S LAGALI	ADDL SPP FOR R1 SHIVANAND V PATTANASHETTI FOR R2, R3, R4, R6 & R9 R5- GURAPPA-SD R7- YALLAPPA-SD R8- MALLAPPA-SD R10- SHANTAWWA-SD
1.1	<u>Connected With</u> CRL.A 3567/2013 (374,) (S) (TCR+PB+WL ARE K/B)	SHIVANAND V PATTANASHETTI	COPY SD ON SPP
2	CRL.A 200053/2014 (A,) (S) (S) (TCR+PB KEPT BELOW)	K M GHATE	ADDL SPP FOR R1 AVINASH A UPLAONKAR & RAVI K ANOOR FOR R2 TO R6 & R8 TO R20 R7- DIED ON 14.02.2020 (DEATH CERTIFICATE ENCLOSED) SHIVALEELA S SAJJANSHETTY FOR R21 TO R23
3	CRL.A 200068/2014 (,) (TCR+PB+WL ARE KEPT BELOW) <u>Connected With</u>	ISHWAR RAJ S CHOWDAPUR	ADDL. SPP

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- 3.1 CRL.A 200111/2014 (378,) ADDL. SPP
(S)
(COMMON TCR+PB+WL
ARE K/B) SHIVANAND V
PATTANASHETTI
FOR R1 TO R4
- 4 CRL.A 200109/2014 (C,) SHARANAPPA MATTUR ADDL. SPP
(S)
(S)
(TCR+PB+WL ARE
K/B) SHIVANAND V
PATTANASHETTI
- 5 CRL.A 200045/2015 (A,) ADDL. SPP NASEER AHMED ANSARI

(TCR+PB+WL ARE
K/B)
- 6 CRL.A 200054/2015 (378,) ADDL. SPP RAVI B PATIL &
GANESH NAIK
FOR R1 & R2

(COMMON TCR+PB+WL
KEPT BELOW)
Connected With
- 6.1 CRL.A 200031/2015 (,) B K HIREMATH ADDL. SPP FOR R1
& N G DEVANGAM RAVI B PATIL &
GANESH NAIK
FOR R2 & R3
(VK NOT FILED)

(COMMON TCR+PB+WL
ARE K/B)
- 7 CRL.A 200079/2015 (,) J AUGUSTIN CHAITANYAKUMAR C M
USTAD FAREED HUSSAIN S S NAGARALE &
& SANJEEV PATIL SANTHOSH S NAGARALE
(S) ADV'S FOR R1
(S) MANJUNATH MALLAYYA
(TCR+PB+WL ARE SHETTY
K/B) S S NAGARALE &
SANTHOSH S NAGARALE
ADV'S FOR R2 & R3
V/O DTD 30.10.2015
R4 IS DEAD & ABATED
R5 - RANOJI - SERVED
LEARNED ADDL. SPP
FOR R6
- 8 CRL.A 200145/2015 (,) B C JAKA S S ASPALLI
FOR R1 TO R6
COPY SD ON SPP FOR
R1

(TCR+PB+WL ARE
K/B)
Connected With

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- 8.1** CRL.A 200034/2016 (378,) ADDL SPP -
(COMMON TCR+PB+WL ARE K/B) V/O DTD 15.03.2018
S S ASPALLI FOR R1
TO R6
- 9** CRL.A 200006/2016 (,) GOPALKRISHNA B YADAV COPY SD ON SPP FOR
& B C JAKA R6
USTAD ZAKIR HUSSAIN
FOR R1 TO R5

(TCR+PB+WL ARE
KEPT BELOW)
- 10** CRL.A 200009/2016 (374,) RAJENDRA C DESAI COPY SERVED ON SPP
& SHIVASHANKAR H
MANUR

(COMMON TCR+PB+WL
ARE K/B)
Connected With
- 10.1** CRL.A 1584/2015 (,) ASHOK R ADDL SPP
KALYANASHETTY

(COMMON TCR+PB+WL
ARE K/B)
- 10.2** CRL.A 200143/2015 (374,) SHIVANAND V COPY SERVED ON SPP
PATTANASHETTI

(COMMON TCR+PB+WL
ARE K/B)
- 11** CRL.A 200047/2016 (374,) SHARANABASAPPA K ADDL. SPP
BABSHETTY

(COMMON TCR+PB+WL
K/B)
Connected With
- 11.1** CRL.A 200066/2016 (378,) K M GHATE
& NAMDEV B S ADDL. SPP FOR R1
SHARANABASAPPA K
BABSHETTY
FOR R2 TO R4

(COMMON TCR IS
K/B)
- 12** CRL.A 200054/2016 (378,) ADDL. SPP BABURAO MANGANE
& ASHOK B MULAGE

(TCR+PB+WL ARE
KEPT BELOW)
- 13** CRL.A 200065/2016 (374,) NANDKISHORE BOOB ADDL SPP

(TCR+PB+WL ARE
K/B)

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Connected With

13.1	CRL.A 200045/2016 (,) -	B V PINTO NAGESH NAIK STANLY DSOUZA CHANDRAKALA	ADDL ADVOCATE GENERAL
13.2	CRL.A 200061/2016 (374,) (COMMON TCR KEPT BELOW)	NANDKISHORE BOOB	COPY SD ON SPP
14	CRL.A 200079/2016 (374,) (TCR+PB+WL ARE K/B)	AVINASH A UPLOANKAR	COPY SD ON STATE
15	CRL.A 200080/2016 (378,) (S) (TCR+PB+WL+B- FILE ARE K/B)	ADDL SPP	PRASHANTH S KUMMAN
16	CRL.A 200081/2016 (374,) (S) (TCR+PB+WL ARE K/B)	KUMMAN S S PRASHANT S KUMMAN	ADDL.SPP
17	CRL.A 200092/2016 (374,) (S) (TCR+PB+WL ARE K/B)	ANILKUMAR NAVADAGI VIJAYLAXMI NAVADAGI	ADDL SPP
18	CRL.A 200106/2016 (378,) (TCR+PB+WL ARE K/B)	ADDL SPP	NANDKISHORE BOOB
19	CRL.A 200107/2016 (378,) (S) (TCR+PB+WL ARE K/B)	ADDL SPP	ASHOK B MULAGE FOR R1 TO R5 & R7 R6-SUNIL SD R8-CHANDRAKANTH SD
20	CRL.A 200114/2016 (378,) (S) (TCR+PB+WL ARE K/B)	ADDL. SPP	HEMA L KULAKARNI & LAXMIKANT H K

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- 21 CRL.A 200134/2016 (378,) ADDL. SPP
(TCR+PB+WL ARE KEPT BELOW)
V/O DTD 21.11.2023
B C JAKA APPOINTED AS PANEL ADVOCATE TO RESPONDENT
- 22 CRL.A 200145/2016 (,) HARSHAVARDHAN R MALIPATIL
(S)
(TCR+PB+WL KEPT BELOW)
COPY SD ON SPP
- 23 CRL.A 200162/2016 (378,) SHIVA KUMAR MALIPATIL & DEVAPUR VENKANNA
(TCR IN SC 65/14 IS K/B +PB+WL K/B)
ARUNKUMAR AMARGUNDAPPA FOR R1
LEARNED ADDL SPP FOR R2
(MA NOT FILED)
- 24 CRL.A 200164/2016 (378,) ADDL SPP
(COMMON TCR+PB+WL ARE K/B)
R S LAGALI (VK FILED NOC OBTAINED)
Connected With
- 24.1 CRL.A 200179/2016 (378,) ADDL SPP
(COMMON TCR+PB+WL ARE K/B)
USTAD FIRASAT HUSSAIN
- 25 CRL.A 200166/2016 (378,) ADDL SPP
(TCR+PB+WL KEPT BELOW)
SANJAY A PATIL FOR R1, R3, R4 & R5
V/O DATED 17/01/2018
APPEAL AGAINST R2 ABATED
- 26 CRL.A 200169/2016 (374,) NANDKISHORE BOOB
(S)
(TCR+PB+WL ARE K/B)
ADDL SPP
- 27 CRL.A 200171/2016 (378,) SHIVA KUMAR MALIPATIL DEVAPUR VENKANNA
(TCR+PB+WL ARE K/B)
COPY SD ON SPP FOR R5
MAHADEV S PATIL FOR R1 TO R4

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- 28** CRL.A 200188/2016 (374,) BABURAO MANGANE & COPY SD ON SPP
ASHOK B MULAGE
(S) (TCR+PB+WL ARE
K/B)
- 29** CRL.A 200017/2017 (,) ASHOK B MULAGE ANILKUMAR NAVADAGI
FOR R1 TO R3
(S) COPY SD ON SPP FOR
(TCR+PB+WL ARE R4
K/B)
Connected With
- 29.1** CRL.A 3513/2013 (374,) ANIL KUMAR NAVADAGI COPY SD ON SPP
(S) REG:NON FILING
OF 2ND SET APPEAL
MEMO
V/O DTD 13.06.2018
(COMMON TCR+PB+WL
ARE K/B)
- 30** CRL.A 200024/2017 (378,) ADDL SPP R S LAGALI
(S)
(TCR KEPT IN
CRL.A.200171/2016)
- 31** CRL.A 200036/2017 (378,) ADDL SPP SHIVANAND V
PATTANSHETTI
(S)
(TCR+PB+WL ARE
K/B)
- 32** CRL.A 200038/2017 (374,) K A KALBURGI COPY SD ON STATE
(S)
(TCR+PB+WL ARE
K/B)
- 33** CRL.A 200040/2017 (374,) MAHANTESH PATIL COPY SD ON STATE
(TCR+PB+WL ARE
K/B)
- 34** CRL.A 200055/2017 (378,) ADDL SPP ISHWARAJ S CHOWDAPUR
(TCR+PB+WL ARE
K/B)
- 35** CRL.A 200057/2017 (378,) ADDL. SPP SHIVANAND PATIL
FOR R1 TO R3
(TCR+PB+WL ARE
K/B)

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36	CRL.A 200058/2017 (378,) (S) (TCR+PB+WL ARE K/B)	ADDL SPP	SHIVANAND PATTANSHETTI
37	CRL.A 200067/2017 (378,) (S) (TCR+PB+WL ARE K/B)	ADDL SPP	AVINASH A UPLOANKAR & RAVI K ANOOR
38	CRL.A 200071/2017 (,) (COMMON TCR K/B)	BABURAO MANGANE & ASHOK B MULAGE	ADDL SPP FOR R1 (MA NOT FILED) NANDKISHORE BOOB FOR R2 TO R5 (VK NOT FILED)
	<u>Connected With</u>		
38.1	CRL.A 200126/2016 (378,) (COMMON TCR (SC NO.211/15 CLR.A.200127/2016 IS PLACED BELOW)	GOVT ADVOCATE	NANDKISHORE BOOB
38.2	CRL.A 200127/2016 (378,) (COMMON TCR K/B)	ADDL SPP	NANDAKISHOR BOOB
39	CRL.A 200086/2017 (378,) (S) (TCR+PB+WL KEPT BELOW)	ADDL SPP	JAIRAJ K BUKKA FOR R1 ANILKUMAR NAVADAGI FOR R2 SANJAY A PATIL FOR R3 & R4 R5-SHIVKUMAR @ SHIVU SD
40	CRL.A 200095/2017 (,) (TCR+PB+WL ARE K/B)	JAYANANDAYYA	AAG FOR R1 ANANTH S JAHAGIRDAR FOR R2 TO R12, R14, R15 & R17 P VILAS KUMAR FOR R2 TO R15 & R17 (NOC NOT OBTAINED) (V/O DATED 06/02/2019) R16 IS ABATED
41	CRL.A 200109/2017 (378,) (COMMON TCR+PB+WL ARE K/B)	ADDL SPP	GANESH NAIK & A S RAWOOR FOR R1 TO R6

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Connected With

- 41.1 CRL.A 200068/2017 (,) SHIVANAND V PATTANASHETTI GANESH NAIK FOR R1 TO R6
(TCR+PB+WL ARE K/B) COPY SD ON SPP FOR R7
- 42 CRL.A 200115/2017 (,) SYED MASTAN & SANDEEP HULI ADDL SPP
(TCR+PB+WL ARE K/B)
- 43 CRL.A 200118/2017 (378,) ADDL SPP MAHANTESH H DESAI FOR R1 TO R3
(S)
(S)
(TCR+PB+WL ARE K/B)
- 44 CRL.A 200127/2017 (,) R KOTHWAL & MADANGOUDA N PATIL ADDL. SPP
(COMMON TCR+PB+WL ARE KEPT BELOW)
- Connected With
- 44.1 CRL.A 200110/2017 (374,) SACHIN M MAHAJAN ADDL SPP
(COMMON TCR+PB+WL ARE K/B)
- 45 CRL.A 200140/2017 (A,) SHIVANAND V PATTANASHETTI ISWARAJ CHOWADAPUR FOR R1 TO R9
(TCR+PB+WL ARE K/B) ADDL SPP FOR R10
- 46 CRL.A 200149/2017 (378,) ADDL SPP J AUGUSTIN
(TCR+PB+WL ARE K/B)
- 47 CRL.A 200151/2017 (374,) R S LAGALI COPY SD ON SPP
(S)
(TCR+PB+WL ARE K/B)
- Connected With

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47.1	CRL.A 200141/2017 (374,) (COMMON TCR+PB+WL ARE K/B)	SHIVANAND V PATTANASHETTI	COPY SD ON SPP
48	CRL.A 200163/2017 (374,) (TCR+PB+WL ARE K/B)	RAVI BHEEMSINGH CHAWAN (NOC, VK FILED)	COPY SD ON STATE
49	CRL.A 200171/2017 (A,) (TCR+PB+WL ARE K/B)	SANGANABASAVA B PATIL	ADDL SPP FOR R1 SHIVANAND PATTANASHETTI FOR R2 & R3
50	CRL.A 200007/2018 (378,) (TCR+PB+WL ARE K/B)	SPP	SHIVANAND PATTANASHETTI
51	CRL.A 200008/2018 (378,) (TCR+PB+WL ARE K/B)	SPP	ASADULLA AMANULLA
52	CRL.A 200034/2018 (378,) (S) (TCR+PB+WL ARE K/B)	ADDL SPP	SANJAY KULKARNI & MAHADEV S PATIL (VK FILED)
53	CRL.A 200041/2018 (374,) (TCR+PB+WL ARE KEPT BELOW)	SHIVANAND V PATTANASHETTI	ADDL SPP
54	CRL.A 200042/2018 (374,) (S)	ISHWARAJ CHOWDAPUR & MANJULA N TEJASWI (NOC)	ADDL SPP
55	CRL.A 200054/2018 (378,) (TCR+PB+WL ARE K/B)	ADDL SPP	S S MAMADAPUR FOR R1 TO R3 V/O DTD 19.01.2023 APPEAL STANDS FOR DISMISSED AS ACCUSED NO.2 & 3

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56	CRL.A 200070/2018 (,) (S) (TCR+PB+WL ARE K/B)	MAHANTESH PATIL	SUBHASH MALLAPUR FOR R1 TO R10 HCGP FOR R11
57	CRL.A 200083/2018 (374,) (TCR+PB+WL ARE K/B)	RAJESH DODDAMANI	ADDL SPP
58	CRL.A 200102/2018 (374,) (S) (TCR+PB+WL ARE K/B)	B C JAKA	COPY SD ON ADDL SPP
59	CRL.A 200111/2018 (374,) (COMMON TCR+PB+WL K/B) <u>Connected With</u>	SANJAY A PATIL	HCGP
59.1	CRL.A 200001/2019 (378,) (COMMON TCR+PB+WL ARE K/B)	ADDL SPP	SANJAY A PATIL
60	CRL.A 200116/2018 (374,) (TCR+PB+WL ARE K/B)	BABURAO MANGANE & ASHOK B MULAGE	HCGP
61	CRL.A 200135/2018 (374,) (S) (TCR+PB+WL KEPT BELOW)	BASAVALING NASI	ADDL SPP FOR R1 GANESH NAIK FOR R2
62	CRL.A 200137/2018 (374,) (TCR+PB+WL ARE K/B)	GANESH NAIK	ADDL SPP
63	CRL.A 200142/2018 (374,) (TCR+PB+WL ARE K/B)	BABURAO MANGANE & ASHOK B MULAGE	ADDL.SPP

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64	CRL.A 200143/2018 (374,) (TCR+PB+WL ARE K/B)	SANTOSH S NAGARALE (NOC) A/W SHIVANAND V PATTANASHETTI	ADDL.SPP
65	CRL.A 200151/2018 (A,) (S) (TCR+PB+WL ARE K/B)	BASAWARAJ KAREDDY	GA SD FOR R1 SHIVANAND V PATTANASHETTI FOR R2 TO R5
66	CRL.A 200161/2018 (374,) (TCR+PB+WL ARE K/B)	CHAITANYAKUMAR CHANDRIKI	ADDL SPP
67	CRL.A 200165/2018 (374,) (TCR+PB+WL ARE K/B)	MAHANTESH PATIL	ADDL SPP
68	CRL.A 200167/2018 (374,) (S) (TCR+PB+WL ARE K/B)	MAHANTESH H DESAI (NOC) PATIL SIDHALING	ADDL SPP
69	CRL.A 200168/2018 (A,) (TCR+PB+WL ARE K/B)	MAHANTESH H DESAI	CHAITANYAKUMAR C M FOR R1 TO R3 HCGP FOR R4
70	CRL.A 200179/2018 (374,) (S) (TCR+PB+WL ARE K/B)	MAHANTESH H DESAI	ADDL SPP
71	CRL.A 200005/2019 (374,) (S) (TCR+PB+WL ARE KEPT BELOW)	HEMA L KULAKARNI, LAXMIKANT H K & MANJUNATH GINNI	ADDL SPP
72	CRL.A 200015/2019 (378,) (S) (TCR+PB+WL ARE K/B)	ADDL SPP	R S LAGALI FOR R1 TO R3

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73	CRL.A 200017/2019 (,) (TCR+PB+WL ARE K/B)	SHIVANAND V PATTANASHETTI	ASHOK B MULAGE FOR R1 TO R6 ADDL SPP FOR R7
74	CRL.A 200030/2019 (374,) (TCR+PB+WL ARE K/B)	NANDKISHORE BOOB	ADDL SPP R2-SERVED
75	CRL.A 200041/2019 (374,) (S) (TCR+PB+WL KEPT BELOW)	SHIVANAND V PATTANASHETTI	ADDL. SPP
76	CRL.A 200042/2019 (374,) (S) (TCR+PB+WL ARE KEPT BELOW)	B C JAKA	ADDL SPP
77	CRL.A 200043/2019 (374,) (TCR+PB+WL ARE K/B)	BABURAO MANGANE & ASHOK B MULAGE	ADDL SPP
78	CRL.A 200044/2019 (374,) (TCR+PB+WL ARE KEPT BELOW)	USTAD ZAKIR HUSSAIN	ADDL SPP
79	CRL.A 200050/2019 (,) (TCR+PB+WL ARE KEPT BELOW)	BABURAO MANGANE & ASHOK B MULAGE	ADDL SPP
80	CRL.A 200051/2019 (374,) (TCR+PB+WL ARE K/B)	SHIVANAND V PATTANASHETTI & SANTOSH S NAGARALE	ADDL SPP
81	CRL.A 200057/2019 (,) (S) (TCR+PB+WL ARE K/B)	SHIVANAND V PATTANASHETTI	CHAITANYAKUMAR CHANDRIKI FOR R1 TO R8

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82	CRL.A 200059/2019 (374,) (TCR+PB+WL ARE K/B)	MAHANTESH PATIL	ADDL SPP
83	CRL.A 200071/2019 (374,) (S) (TCR+PB+WL KEPT BELOW)	NANDKISHORE BOOB (NOC)	ADDL SPP R2-SERVED
84	CRL.A 200072/2019 (374,) (S) (COMMON LCR+PB+WL ARE K/B) <u>Connected With</u>	M M ALLUR (VK FILED NOC OBTAINED)	ADDL SPP
84.1	CRL.A 200047/2019 (374,) (S) (COMMON TCR+PB+WL ARE K/B)	SHIVANAND V PATTANASHETTI & SHIVAPUTRA S UDBALKAR	ADDL SPP
85	CRL.A 200076/2019 (374,) (S) (COMMON TCR KEPT BELOW) <u>Connected With</u>	ISHWARAJ S CHOWDAPUR	ADDL SPP
85.1	CRL.A 200065/2019 (374,) (S) (PHOTO COPY TCR+PB+WL ARE K/B)	ISHWAR RAJ S CHOWDAPUR	ADDL SPP
85.2	CRL.A 200066/2019 (374,) (S) (COMMON TCR+PB+WL ARE K/B)	ISHWAR RAJ S CHOWDAPUR	ADDL SPP
86	CRL.A 200078/2019 (,) (S) (TCR+PB+WL KEPT BELOW)	SURESH CHANDRASHEKAR TENGLI & PRASHANT MYAKERI	ADDL SPP
87	CRL.A 200086/2019 (374,) (S) (TCR+PB WL KEPT BELOW)	BIRADAR VIRANAGOUDA	ADDL SPP

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- 88 CRL.A 200087/2019 (374,) VISHAL PRATAP SINGH ADDL. SPP
(S) (TCR+PB+WL
KEPT BELOW) (NOC OBTAINED)
- 89 CRL.A 200097/2019 (A,) SHIVASHARANA REDDY & S M KANDKUR
(TCR+PB+WL ARE K/B) ADDL. SPP FOR R1
BABURAO MANGANE &
ASHOK B
MULAGE FOR R2 & R3
R4-SHANU-SD
- 90 CRL.A 200105/2019 (374,) GANESH NAIK HCGP
(S)
(TCR+PB+WL ARE K/B)
- 91 CRL.A 200109/2019 (374,) CHAITANYAKUMAR CHANDRIKI HCGP
(S)
(COMMON TCR+PB+WL ARE K/B)
(ACCUSED 1 & 2 ARE IN JC FROM 25.03.2016 - 7 YEARS)
FOR APPELLANT NO.1
VISHAL PRATAP SINGH
ADV FOR
APPELLANT NO2
(NOC OBTAINED VK FILED)
- 91.1 CRL.A 200111/2019 (374,) CHAITANYAKUMAR CHANDRIKI & R K HIREMATH COPY SD ON SPP
(S)
(COMMON TCR+PB+WL ARE K/B)
- 92 CRL.A 200117/2019 (A,) SHIVANAND V PATTANASHETTI COPY SD ON STATE / R10
(TCR+PB+WL ARE K/B) ISWARAJ S CHOWDAPUR AND AMBIKA CHOWDAPUR FOR R1 TO R9
- 93 CRL.A 200127/2019 (374,) B C JAKA ADDL. SPP
(TCR+PB+WL KEPT BELOW)
- 94 CRL.A 200128/2019 (374,) SHIVASHANKAR H MANUR ADDL. SPP
(S)
(TCR+PB+WL KEPT BELOW)

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- 95** CRL.A 200129/2019 (378,) ADDL SPP ISWARAJ S CHOWADAPUR

(TCR+PB+WL ARE
K/B)
- 96** CRL.A 200132/2019 (C,) BABURAO MANGANE & COPY SD ON STATE
ASHOK B MULAGE

(S)
(PHOTO COPY
TCR+PB+WL ARE K/B)
- 97** CRL.A 200155/2019 (378,) ADDL SPP

(S)
(TCR+PB+WL ARE
K/B) USTAD ZAKIR HUSSAI &
MADHUCHANDRA
- 98** CRL.A 200158/2019 (374,) ASHOK B MULAGE & ADDL SPP
BABURAO
MANGANE

(S)
(TCR+PB+WL KEPT
BELOW)
- 99** CRL.A 200007/2020 (374,) B C JAKA ADDL. SPP
ADVOCATE FOR
APPELLANT,
APPOINTED AS AMICUS
CURIAE
V/O DATED 26.09.2022

(S) (TCR+PB+WL
KEPT BELOW)
- 100** CRL.A 200031/2021 (374,) MANURE ASHOK KUMAR

ADDL. SPP

(TCR+PB+WL ARE
K/B)

Connected With
- 100.1** CRL.A 200086/2016 (374,) B V PINTO GOVT PLEADER
AND CHANDRAKALA

(COMMON TCR+PB+WL
ARE K/B)
- 100.2** CRL.A 200128/2016 (374,) MANURE ASHOK KUMAR ADDL SPP

(COMMON TCR+PB+WL
ARE K/B)

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